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LMr. Chairman.] abad on July 13, 1964. He was a Member of this House representing the former State of Hyderabad from 1952 to 1956. He was a well-known social worker. He founded several schools and built hospitals. He also was a Member of the former Hyderabad Legislative Assembly.

I would request Members to rise in their seats and observe one minute's silence as a mark of respect to the memory of the deceased.

(Hon. Members then stood in silence ■for one minute)

Secretary will convey to the members of the bereaved families the sense of grief and profound sympathy of this House.

### NOMINATIONS TO PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Under sub-rule (1) of rule 8 of the Rules of Procedure i and Conduct of Business in the Rajya j Sabha, I hereby nominate a new Panel of Vice-Chairmen consisting of the following Members:—

- 1. Shri Akbar Ali Khan,
- 2. Shri M. P. Bhargava,
- 3. Shri Anand Chand, and
- 4. Shrimati Tara Ramachandra Sathe.

### NOMINATIONS TO THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: Under sub-rule (1) of rule 30 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby nominate the new Business Advisory Committee consisting of, besides the Chairman, the following Members: —

- 1. Shrimati Violet Alva,
- 2. Shri R. S. Doogar,

- 3. Shri B. K. P. Sinha.
- 4. Shri A. M. Tariq,
- 5. Shri P. K. Kumaran,
- 6. Shri Faridul Haq Ansari,
- 7. Shri Dahyabhai V. Patel,
- 8. Shri A. B. Vajpayee, and
- 9. Shri A. D. Mani.

# STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

SECRETARY: Sir, I beg to lay on the Table a statement showing the Bills passed 'by the Houses of Parliament during the Fortyeighth Session of the Rajya Sabha and assented to by the President.

#### STATEMENT

- 1. The Appropriation (No. 4) Bill, 1964.
- 2. The Delhi (Delegation of Powers) Bill, 1964.
- 3. The Indian Medical Council (Amendment) Bill, 1964.
- 4. The Coir Industry (Amendment) Bill, 1964.
- 5. The Constitution (Seventeenth Amendment) Bill, 1964.

#### PAPERS LAID ON THE TABLE

# REPORT AND ACCOUNTS (1963) OF THE DEPOSIT INSURANCE CORPORATION

THE MINISTER OF LAW AND SOCIAL SECURITY (SHRI A, K. SEN): Sir, on behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a copy of the Report and Accounts of the Deposit Insurance Corporation for the year ended 31st December, 1963, together with the Auditors' Report on the Accounts.